

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

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|----------------------------------|-------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/86/2023 |
| NAME OF THE COMPANY | |
| NAME OF THE PETITIONER(S) | Asset Reconstructions Company |
| NAME OF THE RESPONDENT(S) | S. Kishore |
| UNDER SECTION | 95 of IBC |

ORDER

Present: Ld. Counsel Mr. Abhijeet Talwar for the Petitioner.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent.

Matter is adjourned to 01.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)